I 27 87 97 105

Election, do hereby solemnly affirm and state on oath as under:-

(2) Details of PAN and status of filing of Income tax return :

Self - Nitya Nand Ray

Spouse- Amita Ray

(strike out whichever is not applicable)

Independent candidate.

Names

Dependent 1 Dependent 2

Date(s) of order(s).

Sl. No.

I.

2.

3.

4.

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

The financial year for

Income-tax return has

97,218200

which the last

Total income

been filed 31/2/2010 Rupees) 31/3/2010

1-1121116212

shown In Income

3,35,359200

Tax Return (in

Agod .. 4.5 .. years, resident of A4. Kasantura, Vasheli (mention full postal address), a candidate at the above

NITYA NAND ROYun/daught r/wife of Ganga Bhishun Roy

(1) I am a candidate set up by ______(name of the political party) / am contesting as an

Permanent

(PAN)

Account Number

AHEPROODE Q

AHCPROODI P

SI.	Offence	Description
a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	CIM. 79/03 (Town PS)
c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

That I give herein below the details of the assets (movable and in movable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) -	Cash in hand	1,50,000=11	30,400 200			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	19,398:00	17,79220	3,000=0#		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	2,24,700=00	1,00,000 201			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	1,10,50,000 20	O - SAI MU	N NIKETAN F	OVA. LIH., PA	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	The state of the s	O - SHAKTS &		ks, Industri	A dere, Horas
(vii	Jeweiry, bullion and valuable thing (give details of weight and value)	The state of the s	3,45,000 =1			

1	Any other assets such as value of Claims/interest	RIFFLE	NIL	
(1x,	Gross Total value			

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in acres)					
	-Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.				À -	
	Approximate Current market value	-		35	2	
(ii)	Non-Agricultural Land Location(s) Survey number(s)			Call Six	6	
	Area (Total measurement in sq. ft.)			03 00		
	Whether inherited property (Yes or NO)		Do	Mark.		
	Date of purchase in case of self acquired property		0056 1	6.		
	Cost of Land (in case of purchase) at the time of purchase		- A			
	Any Investment on the land by way of development, construction etc.	P	19			
	Approximate Current market value					
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	V Techer inherited property (* es or NO)		1	i		T
	Desc of purchase in case of setf		1			
	C sst of property (in case of prechase) at the time of prechase					
	Any Investment on the property by way of development, construction etc.					1. 1.
	Approximate Current market value				, e	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)				Aff	
	Area (Total measurement in sq. ft.)			Deta	151	
	Built up Area (Total measurement in sq. ft.)			net.	70	
	Whether inherited property (Yes or NO)			1080		
	Date of purchase in case of self acquired property		00/	o Ven		
	Cost of property (in case of purchase) at the time of purchase		1			
	Any Investment on the land by way of development, construction etc.	\	No			
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	1,09,360.0				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NIT	NIL		363	

PHIZITAL CIZI

	Any other liability					1
	Grand total of liabilities	NIC	NIC	-	-	
(ii)	Government Dues: Dues to departments dealing with government accommodation	NIL	MIL			
	Dues to departments dealing with supply of water	MIL	MIL			
	Dues to departments dealing with supply of electricity	NIL	NIC			
	Dues to departments dealing with supply of telephones/mobiles	MIC	NIL			
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL			-
	Income Tax Dues	MIL	MIC			
	Wealth Tax Dues	MIL	MIL			
	Service Tax Dues	NIL	MIL			
	Municipal /Property Tax Dues	NIL	NIL			
	Sales Tax Dues	NIL	NIL			
	Any other dues	MIL	NIL			
	Grand total of all Govt. dues			-	-	-

(7) Details of profession or occupation: a. Self.....

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	
3.	Number and Name of the constituency and state	
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

forestite Na

a) Candidate (b) Sponse: (c) Dependents Details	of Assets and				
c) Dependents Details	of Assets and	a Toron			
Details	of Assets and	Carl Toronto			
Description		Liabilitie	e in rumons	111	
	Self	Spouse	Dependent-1	Dependent-II	Dependent-III
Moveable Asset (Total value)	17,29,172-	Spouse	Erependent-1	Dependent-11	Беренцен-п
Immovable Asset	1,90,89,251	56,62,105			
Development Cost of Immovable Property (Total Value)					
Market Price of Asset (Total Value)					
Liabilities					
dues (Total)	NIL				
Financial Institutions and	9,09,3601				
B. A (Hors (Give details of School / Un) iversity educat	tion with fi	all form of the	certificate/ dipl	oma/ degree was completed.)
	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualific B. A. C. H. Cost. (Give details of School / Un	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification: 13. A (Hcms) (Give details of School / University educations)	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification: 13. A (Horss) (Give details of School / University education with fi	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification:	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions and others (Total) lighest educational qualification:

(c) Total number of Pending cases where the

I, the depor	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
best of my	knowledge and belief, no part of it is false and nothing material has been concealed there from I further
declare that	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

30 12 2011

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit smuld be sworn before an Oath Commissioner or Magnifrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.

ANULAGNAK-3

NITYANAND RAI,BJP-ABHYARTHI,123-HAZIPUR B.S. AREA(2010) KI SWAMITWALI KRISHI-YOGE BHUMI KA BUYORA

MAUJA	THANA NO	KHATA NO	KHESRA NO	RAQUABA AKEAR- DICIMAL	ANUMANIT BAZAR RS.
	TIPALLY IVE				
ARNPURA, HAZIPUR		1111	21	0-2.45	10,780.00
(VAISHALI)	200	4	30	0-8.50	37,400.00
			36	0-23.75	104,500.00
			37	0-66.00	290,400.00
CHHAIUKIYA,			37	30,000,000	100
RAGHOPUR					
(VAISHALI)	197	17	339	4-02.00	1,326,600.00
Accesses and	55.4		343		
			340		
\$			326		
			243		
			306		THE DESIGNATION OF THE PERSON
PAITRIK KRISHI			100		
YOGUE BHUMI ME			100		
NITYANAND RAI KA			1		
HISSA					
TERSIYA,RAGHOPUR			2455	0-43.30	142,890.00
(VAISHALI)	196	171	2458	0-02.00	6,600.00
			2495	0-17.30	57,090.00
	4 4		2496	0-04.00	13,200.00
			2497	0-03.00	9,900.00
			2488	0-16.30	53,790.00
	1111	170	1562	0-65.30	214,500.00
85		170	2007	2-40.00	132,000.00
			79	0-85.30	281,490.00
		271	309	0-49.30	162,690.00
	1	2/1	372	0-42.00	138,600.00
KARNPURA,HAZIPU		21	294	0-25.30	236,555.00
(VAISHALI)	203	21	300	0-00.30	2,805.00
			304	0-00.10	935.00
SAIPHPUR, HAZIPU	IR		1		51,425.00
(VAISHALI)	195	71	84	0-05.50	31,423.00
JADHUA, HAZIPUI	R		62	3-86.00	283,800.0
(VAISHALI)		19	62 1988	0-02.25	86,625.0
		5	1988	0-04.50	148,500.0
		803	943	0-01.83	70,455.0
		381	883	0-05.50	181,500.0
<u> </u>		639		15-01.78	
			TOTAL	1	4,045,030.0

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ANULAGANAK-4 NITYANAND KE HISSE KA MAKAN KA BUORA

	NIT	YANAND KE HI	SSE KA MAKAN KA BU	ORA	
ARNPURA IAZIPUR VAISHALI) POKHARA	203	22	334.321	0-39.00	364,650.00
HAZIPUR VAISHALI) BAGTAJ KHA		115 129	158,160 159,163 161,162 164	0-11.142	1,838,430.00
(POKHARA) (HAZIPUR)	164	115 129 124 61	158,160 159,163, 161,162 164	0-04.25	255,000.00
SAHAJADPUR ANDARKILA (HAZIPUR)	177	49 50	194 KH 944 943 G	0-09.00	432,000.00
SAHAJADPUR ANDARKILA (HAZIPUR) BAGTAJ KHA	177	326	838 G	0-13.00	600,000.00
(POKHARA) (HAZIPUR) BAGTAJ KHA	164	349	982,983 K, KH, G	0-11.75	2,470,000.00
(POKHARA) (HAZIPUR)	164	439	982,983 K,KH,G	0-02.00	1,000,000.00 500,000.00
	+ +		TOTAL	90.142	7,460,080.00

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ANULAGANAK-5 NITYANAND KE HISSE KA MAKAN KA BUORA								
KARNPURA HAZIPUR (VAISHALI)	203	22	293	0-7.3(MAKAN)	222,420.00			
BHARAT RAUT (HAZIPUR)		45	134 K/KH	0-2.3(MAKAN)	110,550.00			
PATNA DAKBANGLA KAUSHALYA STATE 703 D BLOCK					4,750,000.00			
ADVANCE FOR FLAT DELHI					500,000.00			
SHOP KAUSHALYA DACKBANGLA BLOCK A			TOTAL		2,000,000.00 7,582,970.00			

: नियानक यथ

ANULAGANAK-6 AMITA DEVI W/O NITYANAND KE HISSE KA MAKAN KA BUORA								
POKHRA HAZIPUR	115 129 124 61	115 129 124 61	158,160 159,163 161,162 164	0-8.437	1,392,105.00			
KAUSHALAYA GHAT HAZIPUR VARD-2 DAKBANGU HAZIPUR KAUSHALAYA	49 139	49 139	9,438 161	0-4.500 0-9.000	220,000.00 550,000.00			
ESATE DAKBANGLOW					3500000			
			TOTAL	0-21.937	5,662,105.00			

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